

(c) the details of the fires broke out in jhuggis during the last one year together with the reasons therefor; and

(d) the steps Government propose to take to avoid recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The Delhi Fire Service has reported that a serious fire broke out in jhuggis in C&D blocks, Jehangirpuri on 3.4.1992. About 657 jhuggis were damaged. In the fire at Jehangirpuri, one child died.

(b) The probable cause of fire, according to Delhi Fire Service, was drop light.

(c) The Delhi Fire Service received 149 calls during 1991-92. The main causes of fire was electric short-circuit drop light, naked flames, etc.

(d) The Delhi Fire Service has been distributing pamphlets educating the residents of jhuggis on fire safety measures.

#### **Fire Safety Devices in Multistoreyed Buildings of Delhi**

957. SHRI DHULESHWAR MEENA :  
CHOWDHRY HARI SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been a spate of fires in the multi-storeyed buildings in the commercial complex of Connaught Place; the latest one being in the Nirmal Towers in Barakhamba Road; if so, the losses caused as a result thereof;

(b) If so, the reasons for which the law enforcing agencies have failed to check the fire safety devices being installed in all such buildings and that despite the fact that notice boards about their not being safe having been put on by the Delhi Fire Service authorities;

(c) the number of such buildings in the capital which have defied the Law; and

(d) the action Government have taken or propose to take against them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) There have been fires in six multi-storeyed buildings located in Connaught Place during the last five years. In the fire at Nirmal Tower, Barakhamba Road there had been damage to property as well as furniture and office records etc. of the various offices on the 7th, 16th and 17th floors were destroyed.

(b) to (d) In all, 142 high rise buildings have not so far complied with the 12 fire safety requirements under the Delhi Fire Prevention and Fire Safety Act, 1986. The Delhi Fire Service has been issuing notices to these buildings to provide requisite fire safety requirements. These buildings have been given extension till June, 1992 for providing the 12 fire safety requirements. Some of the buildings in which fire broke out were sealed by the Delhi Fire Service.

#### **Rape by Army Personnel in Wular Lake Area**

958. SHRI SHABBIR AHMAN SALARIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the army launched a crackdown on Wular lake area and the islands therein in Kashmir in the 1st week of April, 1992;

(b) whether Government's attention has been drawn the press reports which appeared in Kashmir Times, Jammu under the caption "Rapes the Wular Belt and Militants army 50 killed in Wular lake operation" dated the 8th April, 1992:

(c) if so, the details thereof indicating the number of those killed and the women raped; and

(d) whether Government propose to appoint a judicial enquiry into the matter?